

Sadar Bazar, Mehram Nagar Shastri Bazar and Old Nangal respectively at a total estimated cost of Rs. 35 lacs. The said scheme is expected to commence during the current financial year depending on availability of funds, and is proposed to be completed within three years from the date of its commencement.

Participants of AIR India's North America Chief in the 50th Anniversary Celebrations of the South African Airways

4699. SHRI NAWAL KISHORE SHARMA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Air India's North America Chief had participated in the 50th anniversary celebrations of the South African Airways in New York ;

(b) whether he has thus deviated from the country's policy on apartheid and South Africa ;

(c) the reaction of Government in regard thereto ; and

(d) whether he has since been called back ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN): (a) Shri N.L. Mital, Regional Director, Air India for U.S.A. and Canada and based at New York is a member of the Rotary International for the last 15 years or so and had been attending its meetings. Recently, a meeting of the Rotary International was organised at New York to celebrate the 50th Anniversary of the South African Airways. Shri Mital attended the meeting which was also attended among others by the President of the Rotary and Shri Gert Van Der-Veer, Chief Executive of South African

Airways and the General Manager, Lufthansa (German Airlines).

(b) to (d) The matter is under consideration in consultation with the Ministry of External Affairs.

Problems of Sainik Schools Employees

4700. SHRI BASUDEB ACHARYA: Will the Minister of DEFENCE be pleased to state :

(a) whether the Board of Governors of Sainik Schools organisation met at New Delhi on 28th June, 1984 under his Chairmanship ;

(b) if so, whether the meeting discussed the problems of Sainik Schools employees as presented by their Association ; and

(c) if so, whether any decision has been taken for redressal of employees grievances ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) There was a meeting of the Board of Governors of the Sainik Schools Society under the Chairmanship of the Raksha Mantri on 27.6.1984. The Board considered proposals of the Honorary Secretary of the Society to sanction several service benefits to the employees of the Society and approved them.

(b) and (c) Sainik Schools Society Rules do not recognise any Association formed by the School employees. Board of Governors, however, decided to grant benefits to employees as per details attached.

Statement

(i) DA/ADA to the employees as applicable to the Central Government employees.

- (ii) Interim Relief to the Sainik Schools employees at the rates admissible to the Central Govt. employees.
- (iii) One stagnation increment equivalent to the last increment drawn to the teachers who are stagnating at the maximum of their scales of pay for more than 2 years as on 1.6.1984. One more stagnation increment can be sanctioned by the Honorary Secretary when teachers stagnate further after drawing this increment.
- (iv) Payment of TA/DA at rates as admissible to the Central Government employees w.e.f. 27.6.1984.
- (v) To raise the retirement age of Sainik Schools teachers from 55 extendable to 58 years to 58 extendable to 60 years. This is effective from 27.6.1984. Continuance in service beyond 58 years will be subject to physical fitness and continued satisfactory performance of duties.
- (vi) Special Casual Leave to Sainik Schools employees w.e.f. 27.6.1984 for some specific purposes upto a limit of 30 days in a calendar year.
- (vii) Introduction of gratuity scheme for employees of Sainik schools w.e.f. 1.4.1983.

Textile Import Curb Assailed

4701. SHRI ATAL BIHARI VAJPAYEE : Will the Minister of COMMERCE be pleased to state :

(a) Whether his attention has been drawn to the news item captioned "Textile Import Curb Assailed" publi-

shed in the "Times of India" of 29 July, 1984;

(b) whether India is joining the new International Textiles and Clothing Bureau in Karachi;

(c) the aims and objective of this Bureau and how would this Bureau enhance cooperation among textile exporting countries;

(d) the address of this Bureau and on the basis on which the permanent Secretariat of this Bureau would be staffed; and

(e) the role of this Bureau with respect to clothing industry in developing countries and quota restrictions on their exports; and

(f) whether this Bureau would not duplicate work of bodies like textile committee and T. S. B. set up under M. F. A. ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Yes, Sir.

(b) to (f) India has become a member of the International Bureau of Textiles and Clothing. The aims and objectives of the Bureau are :

(i) to achieve the elimination of discrimination and protectionism directed against members' exports and textiles and clothing in world markets and the full application of the rules and principles conciliated in the General Agreement on Tariffs and Trade to the world trade in textile and clothing products;

(ii) to assist Member, in the interim, in ensuring that their rights under the Arrangement